

Annexure - 7

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|---|---|------------|--|---------------------------|----------------|---------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|---|
| Name of Corporate Debtor:- Chowel India Private Limited | | | Date of commencement of Liquidation:- 29.11.2021 | | | | | | | | | | | | | | |
| List of Creditors as on 29.11.2021 | | | | | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | | Details of Claim Received | | Details of Claim Admitted | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | | |
| | Department | Government | Identification No. | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether Related Party? | | | | | | % Voting Share in COC, if applicable | |
| 1 | Deputy Commissioner, O/o the Commissioner of GST & Central Excise, Chennai Outer Circle | Central | Central Board of Indirect Taxes and Customs (CBIC) | 24.12.2021 | 900981961 | 462497659 | Statutory, Taxes | 0 | 0 | No | 0 | 438484302 | 0 | 0 | 0 | Corporate Debtor disagree with Excise, Cenvat, Service Tax Claims. Notice is given to CD by the Department and investigations are going on. | |
| 2 | Assistant Commissioner (ST), Sriperumbudur Assessment Circle, Kanchipuram District | Tamilnadu | Commercial Taxes Department. | 01.01.2022 | 5499698 | 5499698 | Statutory, Sales Tax, VAT | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 3 | Employees Provident Fund Organisation, Regional Office, Ambattur, Chennai. | Central | EPF Act | 01.01.2022 | 33214516 | 33214516 | Statutory | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 4 | Employees' State Insurance Corporation, Regional Office, 143, Sterling Road, Chennai - 600 034. | Chennai | ESI Act | 27.12.2021 | 7599723 | 7599723 | Statutory | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 5 | Income Tax Officer, Corporate Ward 1 (3), 121, Nungambakam High Road, Chennai - 600 034. | Central | Income Tax Act | 01.01.2022 | 15759415 | 0 | Statutory Taxes | 0 | 0 | No | 0 | 0 | 0 | 15759415 | 0 | 0 | Tax instituted without the presence of Corporate Debtor |
| 6 | Income Tax Officer, TDS Ward, Tambaram, Chennai - 600 045. | Central | Income Tax Act | 01.01.2022 | 9567311 | 0 | Statutory Taxes | 0 | 0 | No | 0 | 0 | 0 | 9567311 | 0 | 0 | No such dues shown in the ledgers of the Corporate Debtor |
| TOTAL | | | | | 972622624 | 508811596 | | | | | | 438484302 | | 25326726 | 0 | | |